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P.K.Adhikary vs.UOI

ORDERS SL.NO.5

O.A.No436/13

Date-16.10.2014

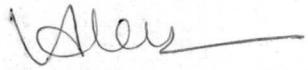
CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Shri B.S.Rayguru, learned counsel for the applicant and Ms.S.Mohapatra, learned ACGSC in extenso. On the prayer made by Shri Rayguru, the O.A. is disposed of as withdrawn with liberty to file a better O.A. within a period of two months.


MEMBER(A)


MEMBER(J)